

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 985/2019

WITH

ORIGINAL APPLICATION NO. 986/2019

WITH

ORIGINAL APPLICATION NO. 528/2023

**IN THE MATTER OF:**

IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR  
UTTAR PRADESH

**WITH**

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI  
MANDI KANPUR NAGAR UTTAR PRADESH

**WITH**

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023  
“HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL  
POLLUTION IN THE GODHRAULI VILLAGE”

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Date: 02.02.2026

Place: Noida

5131

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**CONVENIENCE NOTE ON BEHALF OF COUNSEL FOR DISTRICT  
MAGISTRATES- KANPUR NAGAR, KANPUR DEHAT AND  
FATEHPUR**

***BACKGROUND OF THE MATTER***

1. The Hon'ble Tribunal, in these Original Applications, is examining the issues pertaining to the chromium dumps, groundwater contamination and health issues pursuant thereto in the districts Kanpur Nagar, Kanpur Dehat and Fatehpur.
2. That, the matter was last listed for hearing on 25.11.2025, wherein the Hon'ble Tribunal directed the following:  
  
*“13. The Learned Counsel for the State of U.P and Learned Amicus Curiae are granted 03 weeks' time to place on record the further affidavit keeping in view the observations made above.  
  
14. List on 03.02.2026.”*

***SUMMARY IS AS FOLLOWS***

I. REGARDING MAPPING OF CONTAMINANTS IN SURFACE WATER, GROUNDWATER, SOIL AND AIR THROUGH IIT, KANPUR

3. That, in compliance with the directions of this Hon'ble Tribunal and the expert recommendations of the learned Director, AIIMS, New Delhi, a proposal has been prepared by IIT Kanpur for conducting a cluster-based sample survey and mapping in the districts of Kanpur Nagar, Kanpur Dehat, and Fatehpur. The said survey aims to assess contaminants present in surface water, groundwater, industrial effluents, soil, and ambient air.
4. That, as per the said proposal, the survey shall be conducted in **two phases**. In Phase-1, sampling and mapping shall be undertaken in the **pre-identified affected areas** of the three districts. Thereafter, in Phase-2, the survey shall be extended to the remaining areas, **thereby covering the districts comprehensively**. Upon completion, IIT Kanpur shall also undertake **GIS-based regional contaminant mapping**.
5. That, under Phase-1, approximately 100 surface water samples, 300 groundwater samples, 300 soil samples, and 100 ambient air samples shall be collected and analysed from each of the three districts. The number and nature of samples for Phase-2 shall be determined based on the outcomes achieved of Phase-1.

6. That, as per the proposal, Phase–1 of the study is expected to require approximately **six months** after budgetary allocation. Phase–2 shall require an additional period of **six to twelve months**, depending upon the scale of further sampling and analysis, to be finalized after evaluation of Phase–1 result.
7. That, upon completion of the survey and mapping exercise, IIT Kanpur shall provide, inter alia, the following deliverables:
  - Comprehensive environmental database for 3 districts.
  - Identification of heavy-metal contamination zones
  - Soil fertility and degradation mapping
  - Air quality and air pollution maps
  - GIS-based contamination maps
  - Recommendations on mitigation/adaptation measures
8. That, IIT Kanpur has proposed an estimated budget of **Rs. 2,65,50,000/- (Rupees Two Crore Sixty-Five Lakh Fifty Thousand only)** for the aforesaid study. The District Magistrate, Kanpur Dehat, vide letter No. 824/Sa/R-130/2026 dated **06.01.2026**, has forwarded the proposal to the Principal Secretary, Environment, Forest and Climate Change Department, Lucknow. Further, the District Magistrate, Kanpur Nagar, vide letter No. 1166/Sa-147/26 dated **12.01.2026**, has also forwarded the same to the Principal

Secretary, Medical Health and Family Welfare Department, Lucknow, for obtaining the necessary financial approval.

## II. CLUSTER BASED SAMPLE SURVEY/RE-SURVEY

9. That, in compliance with the directions of this Hon'ble Tribunal as well as the expert recommendations of the learned Director, AIIMS, New Delhi, a meeting was convened at GSVMM Medical College, Kanpur on 08.01.2026 in the presence of representatives of the Medical College and the Chief Medical Officers of the three districts, wherein the SOP/Proposal for conducting Phase-1 of the cluster-based blood sample survey across the said districts were **finalized**.
10. That, the current status of **Phase-1 cluster-based Re-Sampling/Survey in the affected areas as per the SOP prepared by GSVMM College**, at the three districts is as follows:

<b>District</b>	<b>Samples Proposed Under Phase-1</b>	<b>Samples Collected</b>	<b>Test Reports Received</b>	<b>Persons with Heavy Metals Above Standard Level</b>
<b>Kanpur Nagar</b>	1020	586	233	Chromium- 215 Chromium and Mercury- 04

				Chromium and Lead-10
<b>Kanpur</b>	600	224	104	Chromium- 101
<b>Dehat</b>				Chromium and Mercury- 2
<b>Fatehpur</b>	600	568	NIL	NIL
<b>Total</b>	<b>2220</b>	<b>1378</b>	<b>337</b>	<b>332</b>

11. That, a meeting was convened at GSVMM Medical College, Kanpur on **28.01.2026**, in the presence of representatives of the Medical College and the Chief Medical Officers of the three districts, wherein the SOP for conducting Phase-2 of the cluster-based blood sample survey across the said districts was **finalized**.

12. That, in the aforesaid meeting, it was decided that Phase-2 of the survey shall be conducted in accordance with the SOP followed in Phase-1 and shall be concluded within **one year** of the completion of Phase-1. It was further resolved that the number and location of clusters/samples for Phase-2 shall be identified based on the test results obtained from Phase-1.

### **III. HEALTH CAMPS ORGANIZED IN THE AFFECTED AREAS**

13. That it is most respectfully submitted that in the affected areas of the three districts, a total of 26 health camps were organized during the month of January, 2026, wherein 1,173 patients were screened. The details thereof are as follows:

<b>District</b>	<b>Health Camps Organized</b>	<b>Patients Screened</b>
<b>Kanpur Nagar</b>	10	713
<b>Kanpur Dehat</b>	08	278
<b>Fatehpur</b>	08	182
<b>Total</b>	<b>26</b>	<b>1173</b>

**IV. REGARDING FURTHER COMPLIANCE WITH THE RECOMMENDATIONS OF LEARNED AMICUS CURIAE**

14. That, further compliance with respect to the recommendations of the learned Amicus Curiae is as follows:

<b>District</b>	<b>Recommendation</b>	<b>Timeline Provided</b>	<b>Status</b>
<b>Kanpur Nagar</b>	Recommendation No. 7-Operate Existing STP (Resolve Non-	31.01.2026	<b>Complied</b> (210 MLD Bingawan STP is now meeting the prescribed

	Compliance Within 2 Months)		standards for effluent discharge).
<b>Kanpur Dehat</b>	Recommendation No. 5- (Boundary Wall and Cover for Existing Chromium Dump/Plume)	3 Months Post Budget Approval by the State Government	Upon completion of the CPCB site inspection proposed shortly ( <b>initially scheduled on 30.01.2026 however postponed briefly</b> ), the contamination of the remaining soil shall be analysed, and <b>thereafter an appropriate remediation plan shall be prepared and implemented in accordance with the recommendations of the expert members of IIT Kanpur.</b>
<b>Fatehpur</b>	Recommendation No. 11- (Removal of	Timeline will be finalized upon	<b>4- Member Committee (Under the</b>

	Chromium, Mercury and Ash from The Affected Area)	selection of Agency/Institute by the State Government	<b>chairmanship of Director level representative of CPCB) constituted pursuant to the meeting dated 18.12.2025 under the chairmanship of Chief Secretary, State of U.P. shall hold consultations with TSDF institutions and determine practical rates within a period of six months, thereafter lifting and safe disposal of chromium waste will be carried out.</b>
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**V. ESTABLISHMENT OF LABORATORY FOR TESTING HEAVY METALS (CHROMIUM AND MERCURY)- RELATED TO**

**RECOMMENDATIONS NO. 3 AND 14 PROVIDED BY THE**  
**LEARNED AMICUS CURIAE**

15. That the Principal, GSVMM Medical College, vide letter No. 468/N.D./2026 dated 23.01.2026, has informed that the Medical College has sufficient space for establishing a heavy metal testing laboratory. Further proceedings for establishment of laboratory are under process.
16. Hence, the convenience note is respectfully submitted for the kind perusal of this Hon'ble Tribunal.

**THROUGH COUNSEL**



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